

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 46

**Appeal 16/2022**

CORAM:

SH. PRABHAT KUMAR  
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Tirupati Filments Ltd.**  
**Vs.**  
**Registrar of Companies Mumbai**

*Appearance (via video-conference):*

For the Applicant : None present  
For the Respondent : None present

Section 252(1) of Companies Act, 2013

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 12.05.2023, for further consideration and hearing.

**Sd/-**

**Sd/-**

PRABHAT KUMAR  
Member (Technical)

H. V. SUBBA RAO  
Member (Judicial)

10.03.2023  
*Vedant*